GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 66 ANSWERED ON 25/11/2024

STATUS OF PMAY(U)

66. SHRIS. SELVAGANABATHY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- a) the number of houses sanctioned and the number of houses completed in Puducherry so far under Pradhan Mantri Awas Yojana (PMAY);
- b) the reasons for short fall of sanctioned houses, if any;
- c) the quantum of the Central assistance committed so far and quantum of the Central assistance released to Puducherry; and
- d) whether Government may state the number of beneficiaries under four sub schemes of PMAY implemented in Puducherry?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI TOKHAN SAHU)

(a) to (d): 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to all eligible urban beneficiaries across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). PMAY-U adopts a demand driven approach and there are no fixed targets. States/Union Territories (UTs) assess the requirement through their Urban Local Bodies (ULBs)/implementing agencies in their respective jurisdictions, select the beneficiaries based on eligibility criteria and implement housing projects.

Based on the project proposals received from UT Govt. of Puducherry, a total of 13,843 houses have been sanctioned for the UT under BLC vertical of PMAY-U. Out of this, 13,767 houses have been grounded for construction, of which 8,199 houses have been completed/delivered to the beneficiaries as on 11.11.2024. Ministry has sanctioned all the projects submitted by UT of Puducherry and there is no proposal pending for sanctioning under PMAY-U. Further, Central Assistance of ₹207.65 crore has been sanctioned under BLC vertical of the scheme, out of which ₹176.71 crore has been released to the UT so far. Under CLSS vertical of the scheme, 2,152 houses have been sanctioned/delivered and Central Assistance of ₹46.48 crore has been released.
